

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes.

(b) The quantity of freeze-dried small-pox vaccine now offered by the U.S.S.R. Government is 100 million doses per year. During the current year, 8.60 million doses of the vaccine have already been received. In the earlier years, the U.S.S.R. Government had supplied 650 million doses in three instalments of 250, 200 and 200 million doses.

सम्पदा मुक्त

1242. श्री जति मूखः क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) उन मृतपूर्व बड़ी रियासतों की संख्या कितनी है, जिनके मृतपूर्व शासकों की मृत्यु के पश्चात् उनके उत्तराधिकारियों ने सम्पदा मुक्त लेना चाही है;

(ख) उन मृतपूर्व शासकों की संख्या कितनी है, जिनकी मृत्यु के बाद सरकार को उन के उत्तराधिकारियों से इस भाग्य के प्रावेदन पत्र मिले हैं कि मृतकों द्वारा छोड़ी गई सम्पत्ति पारिवारिक सम्पत्ति घोषित की जाये,

(ग) खानिदर के महाराजा की मृत्यु के बाद उनके उत्तराधिकारी से सरकार को कितनी राशि सम्पदा मुक्त में मिली तथा सभी सम्पदा मुक्त की कितनी राशि लेनी बचाया है; और

(घ) मृतपूर्व शासकों के उत्तराधिकारियों ने इन समय कितनी बचाया राशि बचल की जागी है सरकार का इस राशि को किस ढंग से बचल करने का विचार है और यह कि कब तक बचल कर ली जायेगी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री नीरारजी देसाई) (क) से (घ). सूचना इकट्ठी की जा रही है और यथा सम्भव कीज सदन की सेवा पर रख दी जायेगी ।

Accommodation for Staff of Trade Marks Registry Office, Okhla

1243. श्री M. L. Sondhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Trade Marks Registry Office, Okhla Industrial Estate is a subordinate office under the Ministry of Industrial Development and Company Affairs;

(b) whether it is also a fact that employees of other Central Government Offices situated in Okhla Industrial Estate are getting Government allotment through the Directorate of Estates;

(c) whether it is also a fact that this Trade Marks Registry Office was declared eligible for residential accommodation by the Directorate of Estates as early as July, 1962; and

(d) if the replies to parts (a) to (c) above be in the affirmative, why the employees of the Trade Marks Registry Office are not being allotted Government accommodation by the Directorate of Estates as per existing rules?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes.

(b) Employees of those Government Offices, the location of which at Delhi has been approved by the Accommodation Advisory Committee and are otherwise eligible for allotment of general pool accommodation according to the Allotment Rules, are allotted accommodation on their turn.

(c) No.

(d) The location of the Trade Marks Registry Office in Delhi has not been approved by the Accommodation Advisory Committee, which is a pre-requisite condition for becoming eligible for allotment of general pool accommodation.